

# United Nations Nations Unies

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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives to the United Nations and wishes to convey the following:

On **12 April 2010**, the Committee approved the **amendments** specified with strikethrough and underline in the seven entries below to its Consolidated List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations.

## **A. Individuals associated with the Taliban**

**TI.U.8.01. Name:** 1: SHAMS 2: UR-RAHMAN 3: ~~na~~ SHER ALAM 4: na

**Name (original script):** شمس الرحمان شير آلام

**Title:** a) Mullah b) Maulavi **Designation:** Deputy Minister of Agriculture of the Taliban regime **DOB:** na **POB:** ~~na~~ Suroobi district, Kabul province, Afghanistan **Good quality a.k.a.:** ~~na~~ a) Shamsurrahman b) Shams-u-Rahman **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 23 Feb. 2001 (amended on 3 Sep. 2003, 21 Sep. 2007, 12 Apr. 2010) **Other information:** ~~na~~ Believed to be in the Afghanistan/Pakistan border area. Involved in drug trafficking.

**TI.T.58.01. Name:** 1: NOORUDDIN 2: TURABI 3: ~~na~~ MUHAMMAD 4: ~~na~~ QASIM

**Name (original script):** نورالدين ترابی

**Title:** a) Mullah b) Maulavi **Designation:** Minister of Justice of the Taliban regime **DOB:** Approximately 1963 **POB:** a) Kandahar, Afghanistan b) Chora district, Uruzgan province, Afghanistan **Good quality a.k.a.:** ~~na~~ Noor ud Din Turabi **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 25 Jan. 2001 (amended on 3 Sep. 2003, 21 Sep. 2007, 12 Apr. 2010) **Other information:** ~~na~~ Apprehended in Sep. 2006.



**TI.A.81.01. Name:** 1: AHMADULLAH 2: na 3: na 4: na

**Name (original script):** احمد الله

**Title:** Qari **Designation:** Minister of Security (Intelligence) of the Taliban regime **DOB:** Approximately 1975 **POB:** Qarabagh district, Ghazni province, Afghanistan **Good quality a.k.a.:** Ahmadulla **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 25 Jan. 2001 (amended on 3 Sep. 2003, 18 Jul. 2007, 21 Sep. 2007, 12 Apr. 2010) **Other information:** na Reportedly deceased in Dec. 2001.

**TI.K.93.01. Name:** 1: KHAIRULLAH 2: KHAIRKHWAH 3: na 4: na

**Name (original script):** خير الله خير خواه

**Title:** a) Maulavi b) Mullah **Designation:** a) Governor of Herat Province under the Taliban regime b) spokesperson of the Taliban regime c) Governor of Kabul province under the Taliban regime d) Minister of Internal Affairs under the Taliban regime **DOB:** Approximately 1963 **POB:** Arghistan district, Kandahar province, Afghanistan **Good quality a.k.a.:** Mullah Khairullah Mohammad-Khairkhwah **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 25 Jan. 2001 (amended on 3 Sep. 2003, 21 Sep. 2007, 3 Oct. 2008, 12 Apr. 2010) **Other information:** na Apprehended. In custody as at Jun. 2007.

**TI.N.97.01. Name:** 1: ABDUL MANAN 2: NYAZI 3: na 4: na

**Name (original script):** عبدالمنان نیازی

**Title:** Mullah **Designation:** Governor of Kabul Province under the Taliban regime **DOB:** Approximately 1968 **POB:** Pashtoon Zarghoon district, Herat province, Afghanistan **Good quality a.k.a.:** a) Abdul Manan Nayazi b) Abdul Manan Niazi **Low quality a.k.a.:** a) Baryaly b) Baryalai **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 25 Jan. 2001 (amended on 3 Sep. 2003, 18 Jul. 2007, 21 Sep. 2007, 12 Apr. 2010) **Other information:** Taliban member responsible for Herat province. Believed to be in the Afghanistan/Pakistan border area.

**TI.A.109.01. Name:** 1: AHMAD JAN 2: AKHUNDZADA 3: na SHUKOOR 4: na AKHUNDZADA

**Name (original script):** احمد جان آخوند زاده

**Title:** a) Maulavi b) Mullah **Designation:** Governor of Zabol Province under the Taliban regime **DOB:** na **POB:** Uruzgan Uruzgan province, Afghanistan **Good quality a.k.a.:** na a) Ahmad Jan Akhonzada b) Ahmad Jan Akhund Zada **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 25 Jan. 2001 (amended on 3 Sep. 2003, 21 Sep. 2007, 12 Apr. 2010) **Other information:** na Taliban member in charge of Uruzgan province, Afghanistan, as at early 2007. Arrested in Apr. 2007.



### **C. Individuals associated with Al-Qaida**

**QI.A.172.04. Name:** 1: HASSAN 2: ABDULLAH 3: HERSI 4: AL-TURKI

**Name (original script):** حسن عبد الله حرسى التركي

**Title:** **a)** Sheikh **b)** Colonel **Designation:** na **DOB:** Approximately 1944 **POB:** Region V, Ethiopia, (the Ogaden Region in eastern Ethiopia) **Good quality a.k.a.:** **a)** Hassan Turki **b)** Hassen Abdelle Fihiye **c)** Sheikh Hassan Abdullah Fahaih **Low quality a.k.a.:** na **Nationality:** Somali **Passport no.:** na **National identification no.:** na **Address:** Reported to be active in Southern Somalia, lower Juba near Kismayo, mainly in Jilibe and Burgabo as of November 2007 **Listed on:** 6 Jul. 2004 (amended on 25 Jul. 2006, 21 Dec. 2007, 12 Apr. 2010) **Other information:** Family Background: From the Ogaden clan, Reer - Abdille subclan. Part of the Al-Itihaad Al-Islamiya (AIAI) (~~listed under permanent reference number QE.A.2.01.~~) leadership. Believed to have been involved in the attacks on the United States embassies in Nairobi and Dar es Salaam in August 1998.

Pursuant to paragraph 25 of Security Council resolution 1822 (2008), the Committee is conducting a review of names on the Consolidated List, with a view to ensure that the List is as updated and as accurate as possible, and to confirm that listing remains appropriate. Since the last update of the Consolidated List (29 March 2010), the Committee has concluded its review of the following names:

- Mohamed Ben Mohamed Ben Khalifa Abdelhedi (QI.A.173.04) – review concluded on 9 April 2010
- Kamal Ben Mohamed Ben Ahmed Darraji (QI.D.174.04) – review concluded on 9 April 2010
- Imad Ben Bechir Ben Hamda Al-Jammali (QI.A.176.04) – review concluded on 9 April 2010
- Habib Ben Ahmed Al-Loubiri (QI.A.177.04) – review concluded on 9 April 2010

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

<http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.



In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at [SC-1267-Committee@un.org](mailto:SC-1267-Committee@un.org) or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the seventh update of the List in 2010.

12 April 2010